

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

229. IA/2448/2022 IA/1306/2022 C.P. (IB)/2306(MB)2019

IN THE MATTER OF

Risa International Ltd

... Petitioner

Vs

Aakash Lifestyle Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Raina Birla (VC)

For the Respondent:

ORDER

Due to paucity of time, the matter could not be heard. List on **05.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/